


E. No.162/19
New No.795/19
07.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 22/DHC/2020 dated 29.06.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.
As such, matter is adjourned for purpose fixed to 09.11.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
07.07.2020